

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2015 &
IA NO. 444 OF 2015**

Dated: 16th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R.1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.2

Mr. M. Y. Deshmukh for R.8

Mr. Rajiv Srivastava for R.11

Mr. G. Umapathy
Mr. S. Vallinayagam for R.13

ORDER

Mr. C.S. Vaidyanathan, learned senior counsel is stated to be on his legs in Supreme Court in a part-heard matter. Hence, adjournment is sought.

As agreed by learned counsel for the parties, list the matter for further hearing on **14.03.2017.**

**(I. J. Kapoor)
Technical Member**
ts/sh

**(Justice Ranjana P. Desai)
Chairperson**